

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
(IB)-127/ND/2022

IN THE MATTER OF:
SBM Bank (India) Ltd

...

Applicant

Versus

Feedback Energy Distribution Company ...
Ltd.

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Ms. Shilpa Thakur, Advocate

For the Respondent : Mr. Nilesh Sharma, Mr. Karan Valecha,
Advocates

ORDER

Respondent is directed to file compliance of the order dated 06.07.2022, if not filed. Pleadings are complete. List the matter on 16.11.2022.



(L.N. GUPTA)
MEMBER (T)



(BACHU VENKAT BALARAM DAS)
MEMBER (J)